

# **PATNA HIGH COURT**

## **NOTICE**

### **District Judge (Entry Level), Direct from Bar Exam-2020**

It is hereby informed that the objections filed by the candidates in respect of questions and / or their model answers uploaded on the website of Court on 20.01.2021 of the Preliminary Test held under the District Judge (Entry Level), Direct from Bar Exam-2020 on 17.01.2021 (Sunday) have been sustained in respect of three questions viz. Question No. 5, 46 & 68 only and other objections have been overruled.

Accordingly, the model answers of Question No. 5 stands changed from 'C' to 'D', Question No. 46 from 'C' to 'B' and of Question No. 68 from 'D' to 'A'.

**By order of the Court**

**Patna High Court, Patna**  
**Date: 01.02.2021**



**Registrar General**